

## **IMPORTANT DEVELOPMENTS AND MAJOR ACHIEVEMENTS DURING THE MONTH OF SEPTEMBER, 2017**

### **1. New Initiatives:**

#### **a) MoU with National Anti-Doping Agency (NADA):**

FSSAI signed a Memorandum of Understanding (MoU) with NADA on 14<sup>th</sup> September 2017 to focus on ensuring coordination within Government agencies to address the issue of doping substances and other adulterants/ contamination in food supplements/ nutritional products used in sports.

As a part of the MoU, a Working Group has been set-up for more focused work in this direction. The working Group will comprise of member(s) of the FSSAI scientific panel on functional foods, nutraceuticals, dietetic products and other similar products along with representatives of NADA. Representatives of the Sports Authority of India (SAI), Narcotics Control Bureau and others, as and when required, may be co-opted in the Working Group.

#### **b) Integration with 'Smart Consumer' app:**

To provide better consumer access, particularly towards quick & satisfactory resolution of grievances, FSSAI has established a network integration with 'Smart Consumer' app for a robust, effective and efficient system of redressing consumer complaints relating to food apart from providing information about smart buying tips and claim busters.

With the said objective, a National Conference under the broad theme "Enabling Regulatory Compliance and Connecting with Consumers" was jointly organized by the Ministry of Consumer Affairs, Food and Public Distribution, Food Safety and Standards Authority of India and GS1 India on 12.09.2017 at India Habitat Centre, New Delhi.

#### **c) FSSAI has launched 'The Yellow Book – Your guide to Safe and Nutritious Food @School', that provides age appropriate content which can be adopted across schools through State education machineries as part of their curricular and co-curricular activities.**

### **2. Ongoing efforts in focus Areas:**

#### **a) Notifications issued regarding:**

- Omission of Labeling requirements for beverages non-alcoholic carbonated.
- Inclusion of rabbit family, i.e. Leporidae under species of animal" in sub – regulation 2.5.1 (a) of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.
- Food Safety and Standards (Approval for Non-specified Food & Food Ingredient) Regulations, 2017.
- Standards of Non-carbonated Water based Beverages (non-alcoholic)

- Harmonization of Vertical Standards for Fish and Fishery Products; and Adoption of BIS Standards on Fishery
  - New standards for durum wheat maida, new standards for pearl millet flour, new standards for quinoa, and new standards for instant noodles.
- b) FSSAI is coming up with an online Food Safety Compliance through Regular Inspections and Sampling (FoSCoRIS) mobile app. The App includes an onsite capturing of inspection carried by FSO along with an online inspection checklist revised by FSSAI. Details regarding implementation of FOSCORIS have already been shared with States/UTs and uploaded on website dated 11<sup>th</sup> September 2017.
- c) FSSAI participated as an exhibitor in “North-East Calling” organized by Ministry of Development of North Eastern Region (MDoNER) on 9<sup>th</sup> and 10<sup>th</sup> September 2017 in New Delhi at August Kranti Lawn, India Gate. FSSAI showcased its consumer oriented initiatives at the event.

### **3. Strengthening of Infrastructure and support systems:**

- a) **Strengthening of Food Testing System in the Country Including Provision of Mobile Food Testing Labs:**
- Mobile Food labs/ Food Safety on Wheels:

10 Mobile labs has been sanctioned for 9 States, one each for Assam, Chhattisgarh, Odisha, Uttarakhand, Chandigarh, Punjab, Gujarat, Karnataka and two (2) for Himachal Pradesh. This has raised the total number of sanctioned MFTL (Mobile Food Testing Laboratory) to 19.
  - A five days Training of Trainers (ToT) Program on Veterinary Drug Residues including antibiotics was organized by FSSAI in association with National Dairy Development Board at the Centre for Analysis and Learning in Livestock and Food (CALF), NDDB, Anand from 18<sup>th</sup> to 22<sup>nd</sup> September, 2017.
- b) **International Training Centre on Food Safety and Applied Nutrition (ITC-FSAN):** MoU has been signed amongst GFSP, FSSAI and EIC for setting up of hands on training facility at ITC-FSAN, EIA-PTH, Mumbai. A Local Management Committee (LMC) has been constituted by Project Implementation Committee (PIC).
- c) **Notification of Laboratories:** 6 more laboratories have been recognized and notified under section 43 (1) of Food Safety and Standards Act, 2006 by FSSAI, thus raising the total number of food laboratories from 131 to 137.

### **4. International initiatives:**

- a) Working group meeting for Codex Committee on Food Hygiene (CCFH) held on 12<sup>th</sup> September 2017: Comments received on agenda “proposed draft revision of the General Principles of Food Hygiene (CAC/RCP 1-1969) and its HACCP Annex” were discussed.

- b) Shadow Committee meeting for Codex Committee on Food Hygiene (CCFH) held on 19<sup>th</sup> September 2017: India's position on "proposed draft revision of the General Principles of Food Hygiene (CAC/RCP 1-1969) and its HACCP Annex", in which India is the Co-Chair of Electronic Working Group (EWG), was formulated.
  
- c) Shadow Committee meeting for Codex Committee on Food Labelling (CCFL) held on 26<sup>th</sup> September 2017: India's proposal on guidance for the Labelling of non-retail containers was discussed and India's position was formulated on it.